

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 16.04.2022) :-

1. Total nos. of transactions	:-	2657
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	2574
3. Total nos. of requests pending	:-	83

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	72
1. ABA-157/2021		
2. Cr. MP-949/2012		
3. SA-125/1992		
4. WPC-4986/2021		
5. C. REV-10/2019		
6. Cr. MP-3781/2018		
7. BA-10826/2021		
8. A. APPL-03/2018		
9. Cr. MP-1360/2015		
10. CONT C-70/2020		
11. ABA-1408/2022		
12. Cr. MP-08/2022		
13. WPC-5390/2017		
14. WPC-6692/2016		
15. WPC-1386/2017		
16. BA-870/2021		
17. CMP-88/2022		
18. WPC-2099/2008		
19. Tr. PET C-61/2018		
20. T.A -36/2018 (Being issued)		
21. WPC-84/2014(Being issued)		
22. A.Appl- 3/2021		
23. C.r.M.P-455/2015 (Being issued)		
24. Cr.REV.-196/2022		
25. A.B.A-1213/2022 (Being issued)		
26. Cr.M.P- 2382/2019		
27. W.P.C-5910/2018 (Being issued)		
28. WPC-3497/2020		
29. C.M.P- 43/2021 (Being issued)		

30. WPC-4048/2013 (Being issued)
31. WPC- 4595/2019
32. Cr.APPL (SJ)- 296/2006 (Being issued)
33. Cr.M.P- 2344/2021 (Being issued)
34. WPC-300/2020 (Being issued)
35. Cr.M.P- 1013/2020 (Being issued)
36. M.A-129/2012
37. Cr.M.P-105/2019
38. WPC-4154/2021
39. WPC-3749/2021
40. WPC-1246/2019 (Being issued)
41. WPC- 84/2014
42. ABA-5022/2018 (Being issued)
43. Cr.M.P- 1161/2013
44. S.A-173/2010 (Being issued)
45. WPC-520/2005 (Being issued)
46. WPC-2721/2020
47. Cr.APPL(SJ)-226/2022
48. WPC-6127/2013
49. CON. (CVL)-70/2020
50. LPA-171/2020
51. WPC-4322/2021 (Being issued)
52. Cr.M.P-710/2021 (Being issued)
53. CON.(CVL)-687/2009
54. WPC- 6675/2012
55. WPC- 390/2017
56. C.O-4/2010
57. WPC-2486/2010
58. WPC-2179/2021(Being issued)
59. WPC-1443/2008
60. Cr.MP- 2572/2021
61. WPC – 3925/2014
62. WPC – 3857/2013
63. WPC – 3641/2019
64. WPC – 5232/2021
65. WPC – 5235/2021
66. CONT. CIVIL – 1136/2019
67. ABA – 1643/2022
68. WPC – 5851/2017
69. CMP – 613/2019
70. WPC – 5365/2014
71. WPC – 2099/2008

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

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- A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.
- B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- E)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.
- F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)
- G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet
- a. In place of order dated 05.10.2012 shows order dated 14.09.2012
 - b. In place of order dated 03.08.20016 shows order dated 05.10.2012
 - C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom
 - d. In order dated 09.05.2018 one extra sheet is added.
- H) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014
- I) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.
- J) TR-4756200222015527- wpc-141/2015 order dt. 11/04/2016 uploaded in place of order dt. 25/01/2017
- K)TR-4593100222053630 wpc -4444/2013 order dt. 23/01/2015 uploaded in place of order dt. 28/08/2015

Rajivendra
16.08.22
Assistant